

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 28th day of November, 2001.

Hon'ble Mr. C.S. Chadha, Member- A.

Orginal Application No. 1352 of 2001.

Rajendra S/o Sri Shyam Lal  
Safaiwala, working at the office of the Senior  
Section Engineer, Samadi Manduadih, N.E. Rly, Varanasi.  
R/o Mohalla- Misirpur. Lahartara, Varanasi.

.....Applicant

Counsel for the applicant :- Sri Y.K. Yadav

V E R S U S

1. Union of India through the General Manager,  
N.E. Rly., Gorakhpur.
2. The Divisional Railway Manager (Karmik),  
N.E. Railway, Varanasi.
3. Sri Rajesh Kumar Srivastava, Divisional Mechanical  
Engineer, N.E. Rly., Varanasi.
4. Sri B.R. Yadav, Senior Section Engineer, Samadi,  
Manduadih, N.E. Rly., Varanasi.

.....Respondents

Counsel for the respondents :- Sri K.P. Singh

O R D E R (oral)

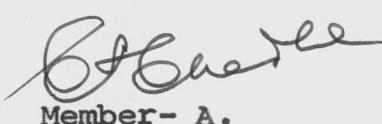
(By Hon'ble Mr. C.S. Chadha, Member- A.)

This O.A has been filed under section 19 of  
the Administrative Tribunals Act, 1985.

Contd....2.

*Chadha*

3. There shall be no order as to costs.

  
Member- A.

/Anand/